

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:367

ANSWERED ON:20.08.2004

SALE OF LAND

Patle Shri Shishupal Natthu;Shiwankar Shri Maha Deo Rao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is selling land worth crores of rupees under Delhi and Mumbai airport authority to the private companies at throwaway rates in the name of modernization;
- (b) if so, the details thereof;
- (c) whether the AAI has presented an alternative scheme for modernization of these airports;
- (d) if so, the details thereof;
- (e) whether the total projected cost worked out by the AAI varied from that of the private companies; and
- (f) if so, the details thereof alongwith action taken thereon?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a),(b),(c),(d),(e)&(f): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a),(b),(c),(d),(e)&(f) OF THE LOK SABHA STARRED QUESTION NO. 367 FOR 20th AUGUST 2004 REGARDING SALE OF LAND.

(a): No, Sir.

(b): Does not arise.

(c)&(d): Airports Authority of India (AAI) had submitted separate proposals in 1994 and 1996 for development and modernization of the international airports at Mumbai and Delhi at an estimated cost of Rs.203 crore and Rs.874 crore respectively which included construction of terminal etc. However, these proposals were not approved on account of decision of the Government to restructure these airports.

(e) The likely amount to be spent on modernization of these two airports will be estimated after finalization of reports by the Global Technical Advisor/Financial Consultant. Hence, it is not possible to compare the project costs of the projects submitted by AAI and the proposed Joint Venture Companies for Delhi and Mumbai airports.

(f): Does not arise.